

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.482
ANSWERED ON 06.02.2025**

CARBON CREDIT POLICY

482. DR. GANAPATHY RAJKUMAR P:

**Will the Minister of POWER
be pleased to state:**

- (a) whether there is any Carbon Credit Policy in the country;**
- (b) if so, the details thereof; and**
- (c) the funds allocated for non-emission of Carbon scheme in the country?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : Government of India has notified the Carbon Credit Trading Scheme (CCTS) on 28th June 2023 under Energy Conservation (Amendment) Act, 2022.

CCTS has two mechanisms namely, compliance mechanism and offset mechanism. In the compliance mechanism, the obligated entities shall be required to achieve greenhouse gas emission intensity in accordance with the targets as may be notified by Government. In the offset mechanism, the non-obligated entities can register their projects for greenhouse gas emission reduction or removal or avoidance for seeking issuance of Carbon Credit Certificates.

(c) : The government does not allocate any funds for the administration of CCTS. The scheme expenses would be covered by the fee and charges collected from entities under CCTS and Bureau of Energy Efficiency's own resources.
